

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13020/01/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 03rd October, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Surya Kant, Judge of the Punjab and Haryana High Court, to be the Chief Justice of the Himachal Pradesh High Court with effect from the date he assumes charge of his office.

my
3/10/2018

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
FARIDABAD

No. K-13020/01/2018-US.II

Dated 03.10.2018

Copy to:-

- 1 Shri Justice Surya Kant, Judge, Punjab and Haryana High Court, Chandigarh.
- 2 The Secretary to the Governor, Punjab, Chandigarh.
- 3 The Secretary to the Governor, Haryana, Chandigarh.
- 4 The Secretary to the Chief Minister, Punjab, Chandigarh
- 5 The Secretary to the Chief Minister, Haryana, Chandigarh
- 6 The Secretary to Chief Justice, Punjab and Haryana High Court, Chandigarh.
- 7 The Chief Secretary, Government of Punjab, Chandigarh.
- 8 The Chief Secretary, Government of Haryana, Chandigarh.
- 9 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 10 The Accountant General, Punjab, Chandigarh.
- 11 The Accountant General, Haryana, Chandigarh.
- 12 The Secretary to the Governor, Himachal Pradesh, Shimla.
- 13 The Secretary to the Chief Minister, Himachal Pradesh, Shimla.
- 14 The Secretary to the Acting Chief Justice, Himachal Pradesh High Court, Shimla.
- 15 The Chief Secretary, Government of Himachal Pradesh, Shimla.
- 16 The Registrar General, Himachal Pradesh High Court, Shimla.
- 17 The Accountant General, Himachal Pradesh, Shimla.
- 18 The President's Secretariat, (CA.II Section), New Delhi
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 21 PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 22 Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978